

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 78 of 2020

Dinesh Kumar Nag **Petitioner**

Versus

The State of Jharkhand & Others **Opposite Parties**

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through- Video Conferencing

For the Petitioner : Mr. Niranjan Kumar, Advocate

For the State : Mr. Sreenu Garapati, S.C.-III

06/09.09.2021 A supplementary show cause has been filed on behalf of the opposite party no. 5, stating therein that against the order passed in W.P.(Cr.) No. 478 of 2017, the appeal filed before the Hon'ble Supreme Court is still pending. He has referred to an order passed by the Hon'ble Supreme Court on 23.11.2020. He therefore, prays for further four weeks' time in order to apprise this Court about the fate of the appeal preferred by the State as noted above.

In view of such prayer, let this case be listed after four weeks, under the appropriate heading.

(R. Mukhopadhyay, J.)